

(c) and (d) Government is aware of the need to develop various coalfields in order to meet the growing demand. The production plans have been drawn up accordingly taking into account, *inter alia*, the location of the demand centres, geomining setting of coal deposits etc. and steps are being taken to meet the infrastructure requirement of different coalfields for their speedy development.

**Pit-head Super Thermal Power station at Manuguru, Andhra Pradesh**

3116. SHRI R. SAMBASIVA RAO: Will the Minister of ENERGY be pleased to state:

(a) whether it is a fact that the Government of Andhra Pradesh has proposed to set up a pit-head super thermal power station at Manuguru near Bhadrachalam in the Singareni Coal Field area;

(b) whether it is also a fact that at the instance of the Government of India the State Government surrendered this site to the National Thermal Power Corporation for the establishment of a super thermal power station;

(c) whether it is also a fact that the State Government has been requesting the Central Government that this project may be included in the Seventh Plan itself in order to meet the large power deficit in the State; and

(d) if so, what are the reasons for the delay in announcing and formally commencing work on this project early?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRIMATI SUSHILA ROHATGI): (a) to (d) A proposal had been received from the State Electricity Board for setting up a thermal power station at Manuguru in Andhra Pradesh. Subsequently, the State Government suggested the setting up of a Super Power Station in the Central Sector at Manuguru and placed the site at the disposal of the Government of India

The National Thermal Power Corporation are currently in the process of preparing a feasibility report for the proposed project. Work on the project could commence only after its techno-economic viability has been established and all

necessary inputs, including the availability of funds and of coal, have been tied up.

**A.P. Government proposal to set up Thermal Power station in Rayalaseema**

3117. SHRI R. SAMBASIVA RAO: Will the Minister of ENERGY be pleased to state:

(a) whether it is a fact that Government have received a proposal from the Government of Andhra Pradesh for the setting up of a thermal power station in the Rayalaseema region of the State;

(b) whether it is also a fact that the techno-economic clearance for the proposed thermal power station in Rayalaseema region has not yet been given despite the fact that the State has furnished all the information required in this connection;

(c) if so, what are the reasons therefor; and

(d) by when the techno-economic clearance for the setting up of this power station is likely to be granted?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRIMATI SUSHILA ROHATGI): (a) and (b) The proposal in respect of installation of 2X210 MW thermal power station in Rayalaseema (Muddanur) has been techno-economically cleared by the Central Electricity Authority, subject to confirmation of coal linkage, clearance being obtained by the State Electricity Board from environmental angle and compliance of conditions stipulated by the State Pollution Control Board.

(c) and (d) Do not arise.

उस द्वारा नए विद्युत कनेक्शन दिए जाना

3118. श्री सत्य प्रकाश मालवीय :

श्री रशीद मसूद :

क्या ऊर्जा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि दिल्ली विद्युत प्रदाय संस्थान में आवश्यक सामग्री की कमी होने के कारण दिल्ली में नये